

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bharati Defence and Infrastructure Limited Date of Commencement of Liquidation: 14-01-2019; List of Stakeholders as on Date: 30-11-2020; Name of IP: Mr. VijayKumar V Iyer; Last 5 digit of registration number: 10490

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				80411054				NA
2	Liquidation costs incurred till date				508814435				NA
3	Secured financial creditors	9	140558458018	9	131587420022	0	8971037996	0	Annexure 3
4	Unsecured financial creditors	2	368531676	2	260753157	0	107778518	0	Annexure 4
5	Operational creditors (Workmen)	607	135941845	607	135519610	0	422235	0	Annexure 5
6	Operational creditors (Employees)	903	443767658	903	413004085	0	30763574	0	Annexure 6
7	Operational creditors (Government Dues)	16	19083130322	16	9417787090	0	9665343232	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	301	6234678499	301	943730520	0	5290947979	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	4356474298	2	690692563	0	3665781735	0	Annexure 9
Total		1840	171180982316	1840	144038132536	0	27732075269	0	